

ITEM NO.2

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1343/2021

NATIONAL PLATFORM FOR THE RIGHTS OF THE
DISABLED Petitioner(s)

VERSUS

DEPARTMENT OF EMPOWERMENT FOR PERSONS WITH
DISABILITIES & ORS. Respondent(s)

IA No. 161414/2021 - STAY APPLICATION)

Date : 02-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Vishakha Gupta, Adv.
Mr. Amit Agrawal, AOR

For Respondent(s) Mr. R. Venkataramani, AG
Ms. Aishwarya Bhati, ASG
Mr. Anand Venkataramani, Adv.
Mr. Ankur Talwar, Adv.
Mr. Chinmayee Chandra, Adv.
Mr. Kanu Agrawal, Adv.
Ms. Deepabali Dutta, Adv.
Mr. Amrish Kumar, AOR
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after eight weeks.

In the meantime, reply to the affidavit filed by the
Petitioner be filed.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)